

**ORISSA HIGH COURT****FILING REPORT AS ON :15/04/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0002697/2020	TINTUS TIRKEY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPOSH PS /20 /2018 () //
2	BLAPL/0002698/2020	AABID ASHRAFI @ AABID HUSEN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAWAPARA /104 /2019 () //
3	BLAPL/0002699/2020	TAPAN KUMAR PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MAHULPADA /2 /2019 () //
4	BLAPL/0002700/2020	MITHUN NAYAK @ MITHUN NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /40 /2020 () //
5	BLAPL/0002701/2020	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /18 /2020 () //
6	BLAPL/0002702/2020	ALOK RANJAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /77 /2019 () //
7	BLAPL/0002703/2020	NARAYAN BHUYAN VS STATE OF ODISHA	BIJAYA RAGADA VS	KODALA /69 /2020 () //
8	BLAPL/0002704/2020	SANKARSAN MISHRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TALCHER TOWN /209 /2019 () //
9	BLAPL/0002705/2020	PABITRA PANDA VS STATE OF ODISHA	S.ROUT VS	TOMANDO /17 /2018 () //
10	BLAPL/0002706/2020	RAJENDRA KUMAR DAS @ BAPI VS STATE OF ODISHA	S.ROUT VS	MAHILA P.S.(BBSR) /7 /2020 () //
11	BLAPL/0002707/2020	CHINMAYA KUMAR MAHAKUD VS STATE OF ODISHA	RAMDAS ACHARY VS	ATHAMALLIK /33 /2020 () //

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12	BLAPL/0002708/2020	MD.MOKIL VS STATE OF ODISHA	DEEPANJALI SAHU VS	DHANUPALI /48 /2020 () //
13	CONTC/0001287/2020	SOBHAGYA KU.ROUT VS ASHIS THAKERAY	ADV. VS	// () //
14	CONTC/0001288/2020	BASANTA KUMAR ROUSTRAY VS CHITRA ARUMUGAM, I.A.S.	DAYANIDHI MISHRA VS	// () //
15	CONTC/0001289/2020	M/S.MEDIRAD TeCH INDIA LTD. VS PROF. ASHUTOSH SHARMA	adv. VS	// () //
16	CONTC/0001290/2020	MEGHNADA SAHU VS PRATAP BEHERA	ADV. VS	// () //
17	CRLMC/0000951/2020	DIPAK KU.MALLICK @ DIPU @DEPAK KU.MALLICK VS STATE OF ORISSA	RAJENDRA NARAYAN ROUT VS	//0 () //
18	CRLMC/0000952/2020	SAROJ KU.SAHOO @ SAROJ SAHOO VS STATE OF ORISSA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /73 /2003 () //
19	CRLMC/0000953/2020	RANJAN SAMAL VS STATE OF ORISSA	SWAYAMPRAVA DASH VS	KIAKATA /4 /2009 () //
20	CRLREV/0000238/2020	AJAY AGARWAL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BADAGODA P.S. /85 /2019 3RD ADJ BHUBANESWAR(Khordha *) TR/0000149/2019
21	FAO/0000461/2020	M/S.NATIONAL INSURANCE CO. LTD. VS DIPAK KU.PATTNAIK	N.N.MOHAPATRA VS	// COMNR FOR EMPLOYEES COMPENSATION & ASST. LABOUR COMNR,JAGATS EC/000011/2018
22	RSA/0000121/2020	DAMODAR PANDA VS SRI SRI MANINAGESWAR MAHADEV BIJE DALANG	D.P.MOHANTY VS	// 2ND ADJ,BALASORE(Baleshwar) RFA/000011/2013
23	WP(C)/0011161/2020	M/S BALASORE TALKIES PVT.LTD	D.P.MOHANTY	//

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		VS	VS	0
24	WP(C)/0011162/2020	THE EXECUTIVE ENGINEER, BALASORE ELECTRICAL DIVISION, NESCO UTILITY PROFULLA KUMARI KHOSLA	J.K.KHUNTIA	//
		VS	VS	0
25	WP(C)/0011163/2020	STATE OF ODISHA SOBHAGYA KUMAR ROUT	J.K.KHUNTIA	//
		VS	VS	0
26	WP(C)/0011164/2020	STATE OF ODISHA 3719/PRATAP GHOSE SECURITY AGENCY	SUBRAT MISRA	//
		VS	VS	0
27	WP(C)/0011165/2020	UNION OF INDIA NARMADA VIHAR WELFARE SOCIETY	D.P.MOHANTY	//
		VS	VS	0
28	WP(C)/0011166/2020	THE DEPUTY GENERAL MANAGER (ELECTRICALS) KOKILA DIBYA	D.P.MOHANTY	//
		VS	VS	0
29	WP(C)/0011167/2020	AGANI PATI (DEAD) KOKILA DIBYA	D.P.MOHANTY	//
		VS	VS	0
30	WP(C)/0011168/2020	AGANI PATI (DEAD) KOKILA DIBYA	D.P.MOHANTY	//
		VS	VS	0
31	WP(C)/0011169/2020	AGANI PATI (DEAD) KOKILA DIBYA	D.P.MOHANTY	//
		VS	VS	0
32	WP(C)/0011170/2020	AGANI PATI (DEAD) KOKILA DIBYA	D.P.MOHANTY	//
		VS	VS	0
33	WP(C)/0011171/2020	AGANI PATI (DEAD) KOKILA DIBYA	D.P.MOHANTY	//
		VS	VS	0
34	WP(C)/0011172/2020	AGANI PATI (DEAD) AZRA JAMAL	KHIROD K.ROUT	//
		VS	VS	0

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35	WP(C)/0011173/2020	STATE OF ODISHA DILLIP KUMAR RAY VS	VS	// // ()
36	WP(C)/0011174/2020	STATE OF ODISHA KRUSHNA CHANDRA ROUL VS	MD.G.MADANI VS	// // ()
37	WP(C)/0011175/2020	STATE OF ORISSA NUSARAT PARVEEN VS	MOHAN JENA VS	// // ()
38	ABLAPL/0004352/2020	GOVT.OF ODISHA VINOD KHANNA VS	BIKRAM CHANDRA GHADEI VS	// BOIPARIGUDA /180 /2019 ()
39	ABLAPL/0004353/2020	STATE OF ODISHA SAILABALA BARIK VS	ARIJEET MISHRA VS	// RAMACHANDAPUR /42 /2020 ()
40	ABLAPL/0004354/2020	STATE OF ODISHA SK.IDUL @ SK.EDUL VS	SURESH KU JENA VS	// JAJPUR SADAR /71 /2020 ()
41	ABLAPL/0004355/2020	STATE OF ODISHA ASHOK SWAIN VS	ROHIT MAHATO VS	// MARSHAGHAI /63 /2020 ()
42	ABLAPL/0004356/2020	STATE OF ODISHA SK.LIYAKAT VS	SURESH KU JENA VS	// JAJPUR SADAR /71 /2020 ()
43	ABLAPL/0004357/2020	STATE OF ODISHA SUBHAM DAS @ TIPUNA VS	RANJAN KU NAYAK VS	// CHAULIAGANJA /96 /2020 ()
44	ABLAPL/0004358/2020	STATE OF ODISHA ANIL PRADHAN @ BABU VS	RANJAN KU NAYAK VS	// AIR FIELD P.S. /3 /2020 ()
45	ABLAPL/0004359/2020	STATE OF ODISHA BABULA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// PATTAPUR (ASKA) /192 /2019 () //

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46	ABLAPL/0004360/2020	PINTU PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /42 /2020 () //
47	ABLAPL/0004361/2020	MOHAN MAHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /53 /2020 () //
48	ABLAPL/0004362/2020	BENUDHAR SAHOO VS STATE OF ODISHA	DAYANIDHI MISHRA VS	DHENKANAL TOWN /56 /2017 () //
49	ABLAPL/0004363/2020	KIRTAN SAHU VS STATE OF ODISHA	RAJENDRA N.ROUT VS	BERHAMPUR SADAR /108 /2020 () //
50	ABLAPL/0004364/2020	SURESH KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANIHA /89 /2019 () //
51	ABLAPL/0004365/2020	NIRANJAN PADHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BHADRAK RURAL /207 /2020 () //
52	ABLAPL/0004366/2020	KALIA @ RAMACHANDRA BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BHADRAK TOWN /101 /2020 () //
53	ABLAPL/0004367/2020	BANAMALI OJHA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /75 /2020 () //
54	ABLAPL/0004368/2020	KRUSHNA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JAIPATNA /34 /2019 () //
55	ABLAPL/0004369/2020	AMIT SINGH @ SANU VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAJARAJNAGAR /213 /2019 () //
56	ABLAPL/0004370/2020	REKHA PRADHAN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	AIR FIELD P.S. /205 /2019 () //

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MISC CASES FILED on :15/04/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	276/2020 BLAPL/9639/2019	PRAFULLA KUMAR SARANGI-MP	DURGA PRASAD DHAL
2	277/2020 BLAPL/2705/2020	PABITRA PANDA-MP	S.ROUT
3	297/2020 CRLREV/238/2020	AJAY AGARWAL-MP	BIBHU PRASAD MOHANTY
4	556/2020 CRLA/717/2016	MADHAB DIGAL-MP	M/S.HIMANSHU B.DASH
5	557/2020 CRLA/163/2020	MANOJ KUMAR BEHERA-MP	BIBHUTI BHUSAN PANDA
6	5049/2020 WP(C)/11164/2020	3719/PRATAP GHOSE SECURITY AGENCY-MP	SUBRAT MISRA
7	5050/2020 WP(C)/11113/2020	M/S.BALASORE ALLOYS LTD-MP	M/S.S.D.DAS
8	5051/2020 WP(C)/11166/2020	KOKILA DIBYA-MP	D.P.MOHANTY
9	5052/2020 WP(C)/11167/2020	KOKILA DIBYA-MP	D.P.MOHANTY
10	5053/2020 WP(C)/11168/2020	KOKILA DIBYA-MP	D.P.MOHANTY
11	5054/2020 WP(C)/11169/2020	KOKILA DIBYA-MP	D.P.MOHANTY
12	5055/2020 WP(C)/11170/2020	KOKILA DIBYA-MP	D.P.MOHANTY
13	5056/2020 WP(C)/11171/2020	KOKILA DIBYA-MP	D.P.MOHANTY
14	5057/2020 WP(C)/10955/2020	PRATAP CHANDRA MOHANTY-MP	S.K.NAYAK 2
15	5058/2020 WP(C)/11174/2020	KRUSHNA CHANDRA ROUL-MP	MD.G.MADANI